

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA NO.14 in WRIT PETITION (CIVIL) NO(s). 160 OF 2002

MOHD. ASLAM @ BHURE

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for directions)

WITH

W.P.(C) NO.332/2006

(With appln. for ex-parte stay)

Date: 29/08/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. M.M. Kashyap,Adv.

For Respondent(s)

Mr. C.D. Singh,Adv.

Ms. Minakshi Sarma, Adv.

Mr. Merusagar Samantaray, Adv.

Mr. M.M. Pandey, Adv.

Mr. Anis Suhrawardy ,Adv

M/s. Huzefa Ahmadi, Ejaz Maqbool, Nakul Dewan,
Vikash Singh, Taruna Singh, Abhijeet Sinha, Advs.

Mr. Dinesh Kumar Garg ,Adv

Ms. Hemantika Wahi ,Adv

Mr. Gopal Subramanam, ASG

Mr. Dayan Krishnan, Adv.

For Mr. P. Parmeswaran ,Adv

Mr. R.C. Verma ,Adv

Mr. Anoop G. Chaudhari, Sr. Adv.

Mrs. June Chaudhari, Adv.

Mr. Shakil Ahmed Syed ,Adv

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Ms. Sandhya Goswami ,Adv

Mr. Vishwajit Singh ,Adv

Applicant In Person

Mr. R.P. Gupta, Ad.

UPON hearing counsel the Court made the following

O R D E R

Post in the week commencing 6-11-2006.

(R.K. DHAWAN)

(RADHA R. BHAT

IA)

COURT MASTER

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